## **HIGH COURT OF UTTARAKHAND**

## STANDARD OPERATING PROCEDURE (S.O.P.) FOR ONLINE COURT FEE PAYMENT

 $\cdot \textbf{Registration}$ : Client makes a one-time registration which can be used across all SHCIL online products available for that State

•Online payment: Besides offering the facility for single transactions, client will also be able to make a one-time payment to be maintained as imprest balance and utilise the same over a period of time for generating e-court fees of various denominations

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•Receipt Generation: Client will have the convenience to generate an e-Court fee receipt anytime and from anywhere via the internet without having to go thru the hassles of long queues and tiresome formalities

	Open the Official Website of High Court of Uttarakhand i.e.
	https://highcourtofuttarakhand.gov.in and click the link "Online Court fee" in the
STEP-1	Top menu.
	OR
	Open URL- https://www.shcilestamp.com/estamp CFS home.html
STEP-2	Select Online Users and Click on " <b>Secure Login</b> " Button.
STEP-3	If you are <b>already registered</b> then <b>Log-In</b> or in case of new user please <b>register</b> yourself by clicking <b>'Register Now'</b> button.
	After proper login following page will be shown-
	S Online Ryment System - Coople Chrome - O X
	sholetamp.com/.Chinistampng/  Online e-Court Fee Payment System  Vertive.Court Fee Receist About Colline Payment System
	Weicome Digwijay Pant [digvijay Pant]         Lest Login Time: 35.4447-3257 12.35.43 PM         Hans I Change Prolitie   Lasses           Account Balance         :: Make Online Payment
	Make Payment         * Indicates that the field is mandatory.           # Court Fee Generation         Select Location *
	View Transactional         Available Balance         9.00           View Payments         Amount to Pay *         *           Refunds         Payment Mode *         — Select Payment Mode *         *
	Charges applicable for MetBanking is Rs 6 per transaction. For Apply Debt Carlo VL, charges and other dottic carlo/Vea. Master & Maestro) 0.9% are applicable on payable amount per transaction. Applicable actives as per the letter's Overmitert individualities.
STEP-4	Index may compare hope to write the analysis of the second s
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	Semant Spotters Explored and Spotters Contactor Contacto
	# $\rho$ Type here to search O は 合 間 合 で (P)
	User shall be required to keep some amount into his/her stock holding account using
STEP-5	his/her Debit Card/Credit Card/online banking etc, and he/she may procure court fee
	using that amount instantly.
If the adv	ocates/party face any technical issue in online Court fee payment, he may view the Detailed
SOP for Online Court Fee Payment and FAQ (annexed) or he may contact Registrar (Computer) over	
his mobile number (+91)9456596070 through (call/ SMS/ Whatsapp/ telegram) or Shri Mohan Kishor	
Sharma (Area Manager, eStamping, Uttarakhand) over his mobile number (+91) 9829055133 or email	
to mohan sharma@stockholding.com	
เขาแขาลแรกลากลพรเขาหายนกษุเวขาก.	